

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.6283
ANSWERED ON 02.04.2026**

OUTSTANDING DUES OF DISCOMS

6283. SHRI NAVEEN JINDAL:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of outstanding dues of DISCOMs at present, State/UT-wise;**
- (b) whether certain States have floated bonds to retire the accumulated debt of DISCOMs under the Ujwal Discom Assurance Yojana (UDAY) during the last three years, if so, the details thereof, State/UT-wise and year-wise;**
- (c) the reasons for delay in payments by DISCOMs; and**
- (d) the remedial steps taken by the Government in this regard?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): The Government of India notified the Electricity (Late Payment Surcharge and Related Matters) Rules, 2022 (LPS Rules) on 3rd June, 2022. As per the Rules, all dues owed to Generating Companies (IPPs, CPSEs, and Renewable Energy Developers), Traders, and TRANSCOs, including late payment surcharges, accrued up to 3rd June, 2022, were classified as legacy arrears. These arrears were required to be rescheduled, with distribution licensees paying them in Equated Monthly Installments (EMIs). The Rules also provide a framework for the time-bound clearance of current dues.

As a result, the outstanding legacy dues have reduced from Rs 1,39,947 crore as on 03.06.2022 to Rs 3,330 crore as on 27.03.2026. DISCOMs (distribution utilities) are also paying their current dues in time to avoid regulation under the Rules.

For implementation of the Rules, PRAAPTI (Payment Ratification and Analysis in Power Procurement) portal was used. State-wise details of outstanding dues of DISCOMs as per PRAAPTI portal are placed at Annexure-I.

(b): Ujwal DISCOM Assurance Yojana (UDAY) was launched by the Government of India in November 2015 with the overall aim of operational and financial turnaround of distribution utilities through financial restructuring. 27 States (except Odisha and West Bengal) and 5 UTs (except Delhi and Chandigarh) signed MoU under UDAY.

The Status of bonds issued under UDAY upto FY 2016-17 is attached as Annexure-II. No bonds were issued under UDAY in last three years.

(c) & (d): Major reasons for delay in payments by distribution utilities is due to following:

- **Regulatory disallowance of expenses incurred by distribution utilities.**
- **Continued gap between Average Cost of Supply and Average Revenue Realised (ACS-ARR Gap)**
- **Delayed receipt of subsidy and Government department dues from the State Governments.**

Government of India has taken several measures to improve financial discipline in distribution utilities:

- i. **Rules for implementation of Fuel and Power Purchase Cost Adjustment (FPPCA) and cost reflective tariff so as to ensure that all prudent cost for supply of electricity is passed through.**
- ii. **Rules and Standard Operating Procedure issued for proper subsidy accounting and their timely payment.**
- iii. **Revamped Distribution Sector Scheme (RDSS) launched in 2021 wherein works amounting to Rs 2.83 lakh crore have been sanctioned across the country for loss reduction and smart metering works. The release of funds for loss reduction works under the scheme is contingent on improvement in operational and financial performance of utilities. This conditionality has helped in bringing financial discipline in DISCOMs. Further, execution of above works would help reduce technical and commercial losses of the utilities.**
- iv. **Timely Payment of dues through LPS Rules.**
- v. **The Additional Borrowing consent of 0.5% of GSDP to State Governments, which is conditional on them undertaking specific reforms in the power sector.**
- vi. **Additional Prudential Norms for sanctioning of loans to State owned power utilities such as DISCOMs/ GENCOs/ TRANSCO's contingent on the performance of power distribution utilities against prescribed conditions.**

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 6283 ANSWERED IN THE LOK SABHA ON 02.04.2026

Details of State-wise outstanding dues as on 03.06.2022 and balance outstanding dues as on 27.03.2026 to be paid to suppliers*

(In Rs. Cr.)

Sl. No.	State/ UT	DISCOM	As on 03.06.2022	As on 27.03.2026		
			Legacy dues as per DISCOMs	Balance legacy dues after payment of 44 EMIs	Current dues as per PRAAPTI#	Total dues (Current + Legacy)
1	Andhra Pradesh	Andhra Pradesh Power Purchase Coordination Committee	18,309	-	1,375	1,375
2	Andhra Pradesh	Andhra Pradesh Southern Power Distribution Company Limited		-	384	384
3	Andhra Pradesh	Andhra Pradesh Eastern Power Distribution Company Limited		-	73	73
4	Andhra Pradesh	Andhra Pradesh Central Power Distribution Company Limited		-	54	54
5	Arunachal Pradesh	Arunachal Power Distribution Department	-	-	0	0
6	Assam	Assam Power Distribution Company Limited	-	-	61	61
7	Bihar	North Bihar Power Distribution Company Ltd.	430	-	4	4
8	Bihar	South Bihar Power Distribution Company Ltd.	662	-	0	0
9	Chandigarh	Chandigarh Power Distribution Limited	-	-	0	0
10	Chhattisgarh	Chhattisgarh State Power Distribution Company Limited	4,162	-	77	77
11	Delhi	The New Delhi Municipal Council	-	-	31	31
12	Delhi	BSES Rajdhani Power Limited	-	-	2	2
13	Delhi	Delhi Tata Power Distribution Limited	-	-	0	0

14	Delhi	BSES Yamuna Power Limited	-	-	0	0
15	DNH & DD	Dadra And Nagar Haveli And Daman And Diu Power Distribution Corporation Ltd	-	-	48	48
16	Goa	Goa Power Department	-	-	1	1
17	Gujarat	Gujarat Urja Vikas Nigam Limited	-	-	11	11
18	Haryana	Haryana Power Purchase Centre	-	-	179	179
19	Himachal Pradesh	Himachal Pradesh State Electricity Board Limited	-	-	15	15
20	Jammu and Kashmir	Jammu And Kashmir State Power Trading Company Limited	14,164	-	886	886
21	Jharkhand	Jharkhand Bijli Vitran Nigam Limited	6,000	-	90	90
22	Karnataka	Bangalore Electricity Supply Company Ltd.	7,529	612	1,142	1,754
23	Karnataka	Hubli Electricity Supply Company Ltd.	1,247	-	493	493
24	Karnataka	Gulbarga Electricity Supply Company Ltd.	2,129	41	288	329
25	Karnataka	Chamundeshwari Electricity Supply Corporation Limited	2,528	92	266	358
26	Karnataka	Mangalore Electricity Supply Company Ltd.	125	10	1	11
27	Kerala	Kerala State Electricity Board Limited	-	-	14	14
28	Madhya Pradesh	Madhya Pradesh Power Management Co Ltd	8,500	-	95	95
29	Maharashtra	Maharashtra State Electricity Distribution Co. Ltd	17,320	1,150	1,625	2,775
30	Maharashtra	Adani Electricity Mumbai Limited	-	-	15	15
31	Maharashtra	Tata Power Co Ltd-Mumbai Distribution	-	-	0	0
32	Manipur	Manipur State Power Distribution Company Limited	161	-	44	44
33	Meghalaya	Meghalaya Power Distribution Corporation Limited	-	-	0	0
34	Mizoram	Mizoram Power Department	-	-	0	0
35	Nagaland	Nagaland Power Department	-	-	26	26

36	Odisha	Grid Corporation of Odisha	-	-	420	420
37	Puducherry	Puducherry Power Department	-	-	0	0
38	Punjab	Punjab State Power Corporation Limited	-	-	279	279
39	Rajasthan	Jodhpur Vidyut Vitran Nigam Ltd.	4,096	-	488	488
40	Rajasthan	Jaipur Vidyut Vitran Nigam Ltd.	8,874	-	122	122
41	Rajasthan	Ajmer Vidyut Vitran Nigam Ltd.	9,264	-	130	130
42	Rajasthan	Rajasthan Discoms Power Procurement Centre	-	-	0	0
43	Sikkim	Sikkim Power Department	-	-	3	3
44	Tamil Nadu	Tamil Nadu Generation & Distribution Corporation Limited	17,734	1,395	152	1,547
45	Telangana	Southern Power Distribution Company Of Telangana	2,977	-	52	52
46	Telangana	Telangana State Northern Power Distribution Company	6,973	-	134	134
47	Tripura	Tripura State Electricity Corporation Limited	-	-	72	72
48	Uttar Pradesh	Uttar Pradesh Power Corporation Ltd	6,762	-	4,277	4,277
49	Uttar Pradesh	Noida Power Company Limited	-	-	0	0
50	Uttarakhand	Uttarakhand Power Corporation Limited	-	-	42	42
51	West Bengal	West Bengal State Electricity Distribution Company Ltd.	-	-	20	20
52	West Bengal	Damodar Valley Corporation	-	-	67	67
53	West Bengal	India Power Corporation Limited	-	-	37	37
		Total	1,39,947	3,300	13,594	16,894

*: Suppliers include generating, transmission and trading companies.

#: Current dues are within the trigger date as per the Rules

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 6283
ANSWERED IN THE LOK SABHA ON 02.04.2026**

Sl. No.	State	Total DISCOM liabilities as on 30-09-2015	DISCOM liabilities to be restructured as per MoU	Total bonds to be issued by States as per MoU	Bonds issued by States	Bonds issued by DISCOMs	Total bonds issued under UDAY
1.	Andhra Pradesh	14,721	11,008	8,893	8,256	0	8,256
2.	Assam	1,510	1,510	1,132	-	0	-
3.	Bihar	3,109	3,109	2,332	2,332	777	3,109
4.	Chhattisgarh	1,740	1,305	870	870	0	870
5.	Haryana	34,602	34,602	25,950	25,950	0	25,950
6.	Himachal Pradesh	3,854	3,854	2,891	2,891	0	2,891
7.	J&K	3,538	3,538	3,538	3,538	0	3,538
8.	Jharkhand	7,215	7,215	6,924	6,136	0	6,136
9.	Madhya Pradesh	34,739	7,360	7,360	7,360	0	7,360
10.	Maharashtra	22,097	6,613	4,960	4,960	0	4,960
11.	Meghalaya	167	167	125	125	0	125
12.	Punjab	20,838	20,838	15,629	15,629	0	15,629
13.	Rajasthan	83,229	83,229	62,422	62,422	12,368	74,790
14.	Tamil Nadu	30,420	30,420	22,815	22,815	0	22,815
15.	Telangana	11,897	11,897	8,923	8,923	0	8,923
16.	Uttar Pradesh	53,211	53,211	39,908	39,133	10,377	49,510
	TOTAL	3,26,887	2,79,876	2,14,672	2,11,340	23,522	2,34,862
